## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-151(PB)/2017

## IN THE MATTER OF:

Vs

S2 Infotech International Ltd.

.. Applicant/Petitioner

Intarvo Technologies Pvt. Ltd.

. Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 29.06.2017

## Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/ Petitioner

Shri Aaditya Vijay Kumar, Advocate

ORDER

Learned Counsel for the petitioner undertakes to remove all defects within the statutory period of 7 days.

List again on 6th July, 2017.

Sol-

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sol— a

(DEEPA KRISHAN) MEMBER(TECHNICAL)

29.06.2017 V. Sethi